

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.04.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2741 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Srigopal Choudhary Vs. RP of Shree Ram Urban Infrastructure Ltd & Ors.	Kushal Bansal
2.	I.A. No. 2742 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Pr. Commissioner of Income Tax-1, Pune Vs. Darode Jog Realitites Private Limited and Anr	Anurag Ojha
3.	I.A. No. 2743 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Employees Provident Fund Organisation, Thane Vs. Prashant Jain	Kaushal Gautam
4.	I.A. No. 2744 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Incred Financial Services Limited Vs. Resonance Eduventure Limited	Vineetha MG
5.	I.A. No. 2745 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Stellar Investments Limited Vs. Ukar Healthcare Pvt. Ltd.	Anand Prakash
6.	I.A. No. 2747 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Incred Financial Services Limited Vs. Resonance Eduventure Limited	Vineetha MG
7.	I.A. No. 2806 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Sanjay Garg Vs. Haryana Shehri Vikas Pradhikaran	Asiya Khan

8.	I.A. No. 2844 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Brilliant Metals Pvt. Ltd. Vs. Avdhesh Construction & Impex Pvt. Ltd.	Raghu Vasishth
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